

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4135
TO BE ANSWERED ON THE 17th MARCH, 2026

IMPACT OF REDUCTION IN AGRICULTURAL LAND

4135. Shri G Kumar Naik:
Shri Bhausahab Rajaram Wakchaure:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that there is a significant decline in cultivable land during the last five years and if so, the details thereof;
- (b) whether the Government has compiled or assessed data on changes in the extent of agricultural land, including net sown area and gross cropped area, during the period 2014-15 to 2025-26, and if so, the details thereof, year and State/UT-wise;
- (c) whether the Government has undertaken any correlative assessment of the impact of reduction or stagnation in agricultural land on food-crop production and the details of changes in output and yield over the same years, State/UT-wise;
- (d) whether it is also a fact that this decline is due to a lack of interest in farming and increasing urbanisation, if so, the steps taken by the Government to check this trend; and
- (e) whether the Government has formulated or implemented any policy alternatives or mitigation strategies to sustain or enhance food-crop production in the context of shrinking farmland and if so, the targets and outcomes achieved so far and if not, the reasons therefor, scheme and State-wise?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) to (c) : Land and agriculture are State subjects. As per Entry No. 18 of List II (State List) of the Seventh Schedule of the Constitution of India, land falls under the jurisdiction of State Governments, which are responsible for taking appropriate measures to increase the area under cultivation and ensure optimal use of agricultural lands. However, the Government of India supports these efforts through policy initiatives and budgetary assistance.

As per the latest annual publication "Land Use Statistics-at a Glance 2023-24" of the Department of Agriculture & Farmers Welfare, the extent of agricultural land in the country has remained relatively stable. The Gross Cropped Area has expanded significantly, rising from 198.28 million hectares in 2014-15 to 217.8 million hectares in 2023-24 and the Net Area Sown has remained relatively stable, standing at 138.99 million hectares in 2023-24. The adoption of modern technologies and effective policy interventions has also led to a continuous improvement in cropping intensity, which has risen from 142.2% in 2014-15 to 156.8% in 2023-24, reflecting a positive shift toward multiple cropping practices, highlighting farmers' enhanced ability to cultivate the same land more than once annually. The year-wise and State/UT-wise details of Agriculture Land (including net sown area) and Gross Cropped Area are given at **Annexure-I**. Additionally, the food grain production has risen significantly, from 252.02 million tonnes in 2014-15 to 357.73 million tonnes in 2024-25. Horticulture production has also increased from 280.98 million tonnes in 2014-15 to 369.05 million tonnes in 2024-25 (third advanced estimates). The year-wise and State/UT-wise details of food grain production is given at **Annexure-II**.

(d) & (e): There is record production of foodgrains and horticulture crops reported, which shows there is no lack of interest in agriculture sector. Agriculture being a State Subject, the State Government take appropriate measures for development of agriculture and welfare of farmers in the States. The Government of India supplements the efforts of States through appropriate policy measures, reforms, developmental programs, budgetary support, price support through MSP and various schemes/ programmes from time to time. The Department of Agriculture & Farmers Welfare is implementing several Central Sector and Centrally Sponsored Schemes with the objective of increasing food grains production through area expansion and productivity enhancement, as given in **Annexure-III**.

To ensure productive use of land, the Ministry of Agriculture & Farmers Welfare has implemented several initiatives to promote crop diversification, increase cropping intensity and enhance farmers income in all States & UTs. Under the Rashtriya Krishi Vikas Yojana (RKVY) and the Crop Diversification Programme, States/UTs are supported to adopt region-specific high-value crops, pulses, oilseeds, and horticultural crops, thereby reducing reliance on mono-cropping systems. Schemes such as Soil Health & Fertility (SH&F), Mission for Integrated Development of Horticulture (MIDH), National Mission on Edible Oils (NMEO)-Oil Palm, National Mission on Edible Oils (NMEO)-Oilseeds, Mission for Atmanirbharta in Pulses, Paramparagat Krishi Vikas Yojana (PKVY) for organic and sustainable farming, Rainfed Area Development (RAD) to further encourage farmers to adopt climate-resilient, high-value and diversified crops.

The expansion of irrigation facilities under PMKSY and the promotion of micro-irrigation under Per Drop More Crop help optimize water availability during lean periods, supporting efficient cropping patterns and judicious use of water resources. Additionally, the Government facilitates the use of climate-resilient seed varieties, soil moisture conservation practices, and timely agro-advisories through Krishi Vigyan Kendras (KVKs) and digital platforms such as m-Kisan, enabling farmers to make informed decisions regarding crop selection and land use.

ANNEXURE REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 4135 TO BE ANSWERED ON 17.03.2026 REGARDING "IMPACT OF REDUCTION IN AGRICULTURAL LAND".

STATE/UT - WISE AREA UNDER AGRICULTURE LAND

(in thousand hectare)

S. No.	State/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	
1	ANDHRA PRADESH	9047	9018	9003	8999	8997	8828	8817	8987	8979	8977	
2	ARUNACHAL PRADESH	423	423	423	424	424	424	431	431	431	430	
3	ASSAM	3364	3343	3337	3302	3305	3296	3295	3321	3315	3311	
4	BIHAR	6579	6578	6572	6573	6573	6557	6541	6542	6545	6549	
5	CHHATTISGARH	5558	5561	5558	5562	5570	5551	5542	5552	5556	5554	
6	GOA	197	197	197	197	197	141	141	141	139	141	
7	GUJARAT	12099	12429	12450	12413	12397	12388	12462	12428	12368	12318	
8	HARYANA	3656	3798	3744	3759	3817	3794	3847	3847	3950	3853	
9	HIMACHAL PRADESH	810	816	813	816	816	821	821	831	843	827	
10	JHARKHAND	4343	4313	4367	4323	4319	4280	4319	4324	4311	4311	
11	KARNATAKA	12827	12800	12784	12777	12830	12843	12846	12836	12812	12793	
12	KERALA	2266	2250	2247	2246	2235	2232	2229	2223	2200	2186	
13	MADHYA PRADESH	17252	17250	17231	17207	17121	17183	17449	17432	17442	17424	
14	MAHARASHTRA	21099	21062	20748	20751	20719	20589	20509	20466	20394	20391	
15	MANIPUR	390	444	476	453	448	338	417	399	389	215	
16	MEGHALAYA	1056	1008	1015	1013	1011	1010	1010	1015	1014	1014	
17	MIZORAM	367	367	367	367	367	367	367	367	367	391	
18	NAGALAND	694	695	694	694	678	676	674	672	669	668	
19	ODISHA	6784	6648	6690	6745	6675	6699	6654	6782	6742	6723	
20	PUNJAB	4230	4245	4237	4235	4233	4238	4237	4225	4225	4226	
21	RAJASTHAN	25511	25504	25496	25493	25484	25475	25473	25463	25464	25446	
22	SIKKIM	97	97	97	97	97	97	97	97	103	103	
23	TAMIL NADU	8112	8110	8110	8110	8109	8108	8106	8105	8105	8104	
24	TELANGANA	6877	6870	6752	6770	6767	6785	6717	6715	6735	6727	
25	TRIPURA	272	272	271	271	270	270	270	270	269	269	
26	UTTARAKHAND	1549	1547	1546	1550	1548	1545	1544	1541	1540	1564	
27	UTTAR PRADESH	18939	18863	18848	18826	18775	18614	18614	18264	18227	18237	
28	WEST BENGAL	5655	5648	5633	5625	5615	5608	5602	5595	5589	5582	
29	A&N ISLAND	28	28	28	28	28	28	28	28	28	21	
30	CHANDIGARH	1	1	1	1	1	1	1	1	1	1	
31	D. Nagar Haveli & Daman and Diu	-	-	-	-	-	23	23	23	22	22	
32	D & N HAVELI*	24	24	24	24	20						
33	DAMAN & DIU*	3	3	3	3	3						
34	DELHI	53	53	53	53	53	53	53	53	52	58	
35	JAMMU & KASHMIR	1075	1077	1078	1081	1091	1071	1074	1075	1094	1095	
36	LADAKH#						Formed in 2019	28	28	28	32	32
37	LAKSHADWEEP	2	2	2	2	3	2	2	2	2	0	
38	PUDUCHERRY	29	29	29	29	28	28	28	28	28	27	
	ALL INDIA	181268	181371	180923	180817	180624	179992	180266	180112	179982	179596	

Source: Land Use Statistics at a Glance- 2023-24

0 means area less than 500 hectare

(p): Provisional

Agriculture Land: It consists of net area sown, current fallows, fallow lands other than current fallows, Culturable waste land and land under miscellaneous tree crops.

* UT of Daman & Diu and Dadra & Nagar Haveli were merged into a single UT named Dadra and Nagar Haveli and Daman and Diu in 2020.

UT of Ladakh has been created in 2019.

STATE/UT - WISE GROSS CROPPED AREA

(In Thousand Hectare)

S. No.	STATES/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	ANDHRA PRADESH	7690	7532	7418	7445	7297	7287	7407	7328	6744	5744
2	ARUNACHAL PRADESH	299	301	313	316	320	320	328	338	343	348
3	ASSAM	4083	4060	4087	4045	4004	3975	3888	3872	4034	4122
4	BIHAR	7673	7572	7654	7525	7406	7297	7265	7329	7268	7836
5	CHHATTISGARH	5728	5640	5673	5540	5614	5735	5712	5704	5596	5524
6	GOA	158	157	155	152	150	147	144	144	144	145
7	GUJARAT	12680	12590	12949	13108	12233	13816	14722	14759	13987	14861
8	HARYANA	6536	6510	6452	6549	6605	6617	6566	6566	6649	6901
9	HIMACHAL PRADESH	918	933	959	917	914	892	899	890	887	875
10	JHARKHAND	1554	1812	2045	2033	1824	1760	1803	1845	1229	1294
11	KARNATAKA	12247	12009	11779	11994	13551	13831	14910	14748	14816	13464
12	KERALA	2625	2628	2584	2580	2571	2586	2569	2523	2516	2536
13	MADHYA PRADESH	23810	23714	24214	25114	26115	28277	29903	30049	30117	30265
14	MAHARASHTRA	23474	23467	23947	23109	22194	23856	24917	25730	25375	24133
15	MANIPUR	383	437	469	446	441	331	410	393	382	382
16	MEGHALAYA	343	303	309	309	312	313	309	325	330	330
17	MIZORAM	145	188	186	188	187	195	206	206	206	201
18	NAGALAND	500	504	521	530	529	530	532	319	471	481
19	ODISHA	5173	4803	4884	4502	4527	4670	4819	4997	5014	5168
20	PUNJAB	7857	7872	7804	7779	7851	7838	7835	7916	8312	8263
21	RAJASTHAN	24235	25014	26036	25069	25313	27515	26100	27442	28171	27696
22	SIKKIM	136	137	146	153	162	162	140	140	139	139
23	TAMIL NADU	5995	6074	5129	5730	5672	5942	6156	6348	6419	6117
24	TELANGANA	5315	4893	5970	6059	5774	7479	8479	8026	9278	8486
25	TRIPURA	483	486	491	487	487	487	487	487	485	483
26	UTTARAKHAND	1097	1083	1082	1060	1029	1024	997	969	932	907
27	UTTAR PRADESH	26147	26203	26949	26864	26859	27109	27109	28200	28237	29783
28	WEST BENGAL	9690	9881	9618	9945	9960	10100	10207	10259	9974	10133
29	A&N ISLAND	24	48	44	49	41	46	40	39	39	16
30	CHANDIGARH	2	1	1	2	1	3	2	2	2	1
31	D & N HAVELI and D D	-	-	-	-	-	23	23	23	21	21
32	D & N HAVELI*	23	23	23	23	20					
33	DAMAN & DIU*	3	3	3	3	3					
34	DELHI	35	58	57	59	59	58	58	58	52	47
35	JAMMU & KASHMIR	1196	1159	1177	1165	1124	1090	1112	1134	1133	1126
36	LADAKH#	-	-	-	-	-	22	22	22	23	23
37	LAKSHADWEEP	3	2	2	2	3	2	2	2	2	2
38	PUDUCHERRY	27	26	26	26	27	27	27	28	30	30
	ALL INDIA	198285	198122	201158	200876	201179	211359	216107	219158	219357	217882

Source: Land Use Statistics at a Glance- 2023-24

0 means area less than 500 hectare

(p): Provisional

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STATE/UT-WISE PRODUCTION OF TOTAL FOOD GRAINS

(Production in Lakh Tonnes)												
S. No.	Sr. No.	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman And Nicobar Islands	0.15	0.15	0.13	0.17	0.12	0.18	0.14	0.14	0.11	0.10	0.09
2	Andhra Pradesh	104.94	106.34	103.65	121.60	108.39	123.57	112.99	110.77	121.49	104.13	117.22
3	Arunachal Pradesh	4.09	3.27	3.43	3.59	3.65	3.73	3.77	3.88	3.93	3.92	3.93
4	Assam	54.59	53.59	49.53	55.26	54.66	52.36	54.88	46.78	59.45	62.59	55.33
5	Bihar	132.09	145.08	165.31	170.37	156.00	142.33	153.83	170.18	183.43	212.01	213.73
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.07	0.03	0.03	0.03	0.03	0.03
7	Chhattisgarh	74.63	66.54	93.24	59.59	75.59	75.02	82.26	90.24	108.93	106.19	113.84
8	Dadra and Nagar Haveli*	0.33	0.41	0.39	0.36	0.36	0.40	0.34	0.34	0.38	0.38	0.35
9	Daman And Diu*	0.06	0.03	0.03	0.03	0.02	0.03	0.04	0.04			
10	Delhi	1.18	1.12	1.11	1.07	1.06	1.06	1.12	1.07	1.06	1.05	1.06
11	Goa	1.29	1.15	1.19	1.08	1.05	0.94	0.91	0.93	0.92	0.99	0.80
12	Gujarat	71.09	62.79	74.22	76.65	68.04	81.53	89.74	101.31	98.75	100.45	104.76
13	Haryana	152.35	163.59	171.63	161.92	181.45	178.63	183.09	163.30	173.93	184.39	189.02
14	Himachal Pradesh	14.32	16.15	17.41	14.88	15.01	15.30	15.36	16.07	14.79	16.48	15.68
15	Jammu And Kashmir	12.20	17.33	16.19	15.71	18.93	16.71	15.95	16.78	17.63	18.45	18.45
16	Jharkhand	47.77	40.92	56.64	60.01	44.00	47.92	48.72	50.01	31.66	33.58	50.42
17	Karnataka	121.38	99.24	97.95	117.91	108.88	127.84	145.50	137.77	141.81	127.77	146.31
18	Kerala	5.64	5.54	4.39	5.24	5.81	6.08	6.36	4.89	5.98	5.02	5.18
19	Ladakh#							0.12	0.30	0.25	0.25	0.29
20	Madhya Pradesh	286.87	303.87	332.24	334.50	322.09	335.23	328.44	393.08	419.32	414.68	466.31
21	Maharashtra	113.12	87.54	153.32	132.47	103.04	128.20	157.66	166.56	167.26	145.09	184.69
22	Manipur	4.29	4.36	5.25	7.07	4.95	4.21	6.97	6.55	4.43	4.38	4.99
23	Meghalaya	3.54	3.58	2.60	3.62	2.61	3.61	3.53	3.55	3.39	3.25	3.39
24	Mizoram	0.75	0.77	0.75	0.74	0.77	0.76	0.81	0.78	0.63	0.55	0.47
25	Nagaland	6.50	5.16	5.35	5.52	5.58	5.65	5.70	2.53	5.14	5.19	4.94
26	Odisha	89.80	64.08	90.61	71.51	83.15	90.30	95.24	101.25	90.73	94.32	103.97
27	Puducherry	0.54	0.45	0.53	0.44	0.64	0.60	0.51	0.58	0.66	0.63	0.48
28	Punjab	266.98	284.01	285.37	316.92	315.32	298.57	304.18	282.52	302.36	325.44	327.78
29	Rajasthan	196.22	180.40	193.54	199.57	212.89	232.27	242.82	216.63	238.09	218.72	255.72
30	Sikkim	1.02	0.94	1.01	0.94	0.92	0.92	0.92	0.91	0.83	0.69	0.69
31	Tamil Nadu	96.24	114.78	41.42	107.14	103.90	112.70	108.24	119.98	116.80	107.00	109.26
32	Telangana	71.15	51.29	84.85	94.21	92.75	111.25	127.46	153.49	193.75	202.76	216.35
33	Tripura	7.62	8.18	8.60	8.55	8.36	8.53	8.68	8.71	8.42	8.42	7.65
34	Uttar Pradesh	395.94	425.51	499.03	513.70	546.43	561.69	581.07	561.88	575.09	602.86	638.48
35	Uttarakhand	16.26	17.46	18.73	19.03	18.76	18.86	20.02	19.24	17.71	18.00	17.17
36	West Bengal	165.32	179.81	171.46	168.78	186.90	187.94	200.05	203.08	187.74	193.24	198.50
	All India	2520.25	2515.42	2751.10	2850.14	2852.09	2975.04	3107.42	3156.16	3296.87	3322.98	3577.32

Source: Department of Agriculture & Farmers Welfare.

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ANNEXURE REFERRED IN REPLY TO PART (d) AND (e) OF LOK SABHA UNSTARRED QUESTION NO. 4135 TO BE ANSWERED ON 17.03.2026 REGARDING “IMPACT OF REDUCTION IN AGRICULTURAL LAND”.

Major schemes/programmes for agriculture and farmers welfare:

1. National Food Security and Nutrition Mission (NFSNM)
2. National Mission on Edible Oils (NMEO)-Oil Palm
3. National Mission on Edible Oils (NMEO)-Oilseeds
4. National Mission on Natural Farming (NMNF)
5. Paramparagat Krishi Vikas Yojana (PKVY)
6. Soil Health & Fertility (SH&F)
7. Rainfed Area Development (RAD)
8. Agroforestry
9. Crop Diversification Programme (CDP)
10. Sub-Mission on Agriculture Extension (SMAE)
11. Sub-Mission on Seed and Planting Material (SMSP)
12. Mission for Integrated Development of Horticulture (MIDH)
13. National Bamboo Mission
14. National Bee Keeping and Honey Mission (NBHM)
15. Mission Organic Value Chain Development for North Eastern Region
16. Per Drop More Crop (PDMC)
17. Integrated Scheme for Agriculture Marketing (ISAM)
18. Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
19. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)
20. Pradhan Mantri Fasal Bima Yojana (PMFBY)/ Restructured Weather Based Crop Insurance Scheme (RWBCIS)
21. Pradhan Mantri Annadata Aay SanrakshAn Abhiyan (PM-AASHA)
22. Modified Interest Subvention Scheme (MISS)
23. Agriculture Infrastructure Fund (AIF)
24. Formation and Promotion of 10,000 new Farmer Producers Organizations (FPOs)
25. Namo Drone Didi
26. Agri Fund for Start-Ups & Rural Enterprises (AgriSURE)
27. Sub-Mission on Agriculture Mechanization (SMAM)
28. Digital Agriculture Mission
29. Pradhan Mantri Dhan Dhanya Krishi Yojana
30. Mission for Atmanirbharta in Pulses
